

Name of the Corporate Debtor: Spenta Enclave Private Limited; Date of commencement of CIRP: March 24, 2023; List of creditors as on: March 08, 2024

## List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received				Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim rejected	Amount of claim under verification / not admitted	Remarks, if any
		Date of receipt	Principal Amount Claimed	Interest Amount Claimed	Amount claimed	Principal Amount Admitted	Interest Amount Admitted	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Aria Commercials LLP	10-04-2023	185522500	272316000	457838500	185522500	0	185522500	Unsecured Financial Creditor	0	No	1.59	0	0	0	27,23,16,000	
2	Nemi Landmarks Private Limited	10-04-2023	266135920	199404581	465540501	266135920	199404581	465540501	Unsecured Financial Creditor	0	No	3.99	0	0	0	-	
3	Gala Landmarks Private Limited	10-04-2023	56300000	44392474	100692474	56300000	44392474	100692474	Unsecured Financial Creditor	0	No	0.86	0	0	0	-	
4	Aurum Commercials LLP	10-04-2023	25522500	43118113	68640613	25522500	0	25522500	Unsecured Financial Creditor	0	No	0.22	0	0	0	4,31,18,113	
5	Jayant Traders	11-04-2023	55000000	205850813	260850813	55000000	0	55000000	Unsecured Financial Creditor	0	No	0.47	0	0	0	20,58,50,813	
6	Kothari products limited	29-05-2023	150000000	474799277	624799277	150000000	0	150000000	Unsecured Financial Creditor	0	No	1.29	0	0	0	47,47,99,277	
7	Heston Builders Private Limited	13-06-2023	12455866	0	12455866	0	0	0	Advance	0	No	-	0	0	0	1,24,55,866	Admitted as other creditor
8	Nalini Nanalal	22-06-2023	25000000	94634297	119634297	0	0	0	Unsecured	0	No	-	0	0	0	11,96,34,297	Not submitted in
9	Atul Nathalal Shethi	15-06-2023	6900000	34897428	41797428	0	0	0	Unsecured loan	0	No	-	0	0	0	4,17,97,428	Not submitted in electronic mode
10	Jayshree Atul Shethi	15-06-2023	3500000	31667206	35167206	0	0	0	Unsecured loan	0	No	-	0	0	0	3,51,67,206	Not submitted in electronic mode
11	Ms. Amrita Malik	03-07-2023	74200000	101500000	175700000	0	0	0	Unsecured loan	0	No	-	0	0	0	17,57,00,000	Not submitted in electronic mode
11	<b>Total</b>		<b>86,05,36,786</b>	<b>1,50,25,80,189</b>	<b>2,36,31,16,975</b>	<b>73,84,80,920</b>	<b>24,37,97,055</b>	<b>98,22,77,975</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>8.42</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>1,38,08,39,000</b>	

## Claims received post issuance of RFRP/ammendment to CIRP Regulations on 18-09-2023

Sl. No	Name of the claimaint	Date of receipt	Principal claimed	Interest claimed	Total Claim amount	Principal Acceptable	Interest Acceptable	Total claim acceptable	Resons for Delay	Natue of claim	Amount of claim not Acctetable	Reasons for not acceptable	Remarks
1	Mr. Kishore Vengsarkar & Ms. Veena Vengsarkar	14-02-2024	-	11,10,864	11,10,864	-	-	-	IRP has not informed initiation of the CIRP - not an acceptable reason for the delay.	Flat purhcaser, in default, claiming interest for the OC received flats.	11,10,864	Claimed interest for delay in hanodver of the possession of the flat, after 3 years of receipt of Occupancy Certificate, without any statutory orders.	